

Sl. No.5

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/41/9/AMR/2019	Under Liquidation	9 of IBC	Priya Trading Company Vs Veda Biofuel Ltd
	IA(IBC)/444/2023	U/s 35(1) (n) R/w 60(5) (c) of IBC, 2016 & Rule 11 of NCLT Rules, 2016	Dr Kondapalli Venkat Srinivas, Liquidator of Veda Biofuel Limited Vs Axis Bank

ORDER

IA(IBC)/444/2023:

Present: Dr. Kondapalli Venkat Srinivas, Liquidator/Applicant.

None appears for the Respondent.

Vakalath and counter not filed. For filing vakalath and counter, list the matter on 13.08.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)